

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

47. MA-693/2017, MA-3272/2019 in CP/56(MB)/2015

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 06.11.2023

NAME OF THE PARTIES: Michael Sasson Ashtamakar
Vs
Menorah Realities Pvt. Ltd. & Ors.

SECTION: 241(1), 242(4) OF THE COMPANIES ACT, 2013.

ORDER

1. Mr. M.S. Bhardwaj, Ld. Counsel for the Petitioner present. Antara Kalambi i/b ANB Legal, Ld. Counsel for the Respondents 2 to 4 present.
2. List this matter on 14.12.2023.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)